

(a) whether any agreement for offer of two billion roubles from the Soviet Union has been signed recently ; and

(b) if so, the details thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI NARAYAN DATT TIWARI) : (a) The Soviet Union has offered a credit of roubles 1200 million (approximately Rs. 1680 crores) to India for covering the Rouble cost of projects in the Power, Steel, Coal and Oil sectors. In addition, an amount of Roubles 300 million (approximately Rs. 420 crores) will be made available from the Central Account of the Soviet Union with the Reserve Bank of India for meeting the rupee cost of a project in the Power Sector.

(b) The Ruble 1200 million credit will finance the rouble cost of (1) Tehri Hydro-electric Power Complex at Tehri on a turnkey basis, (2) the reconstruction and modernisation of the two converter shops alongwith the construction of steel continuous casting departments and modernisation of hotrolling mill 2000 at Bokaro Steel Plant on a turnkey basis, (3) setting up of 4 underground mines at Kapuri Mahal, parbatpur, Kharkharee-Dharamabad, and (4) intensive and integrated exploration for hydrocarbons in West Bengal on a turnkey basis. The amount of 300 million roubles will be made available over a period of 6 years (commencing from 1988 to 1993) at the rate of Roubles 50 million per year for rupee financing of the Tehri Project. The credit will be repaid in 5 equal annual instalments commencing from the year of the commissioning of the first hydro unit, but not later than January 1, 1994.

Loans to Flood Affected Farmers of Andhra Pradesh

5031. SHRI V. SOBHANADREESWARA RAO : Will the Minister of FINANCE be pleased to state :

(a) whether complaints have been received that Commercial Banks are showing indifferent attitude in issuing loans to farmers particularly in the flood affected areas in Andhra Pradesh ; and

(b) if so, the steps taken by Government to see that needy farmers are given adequate loans by Commercial Banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Reserve Bank of India (RBI) have reported that they have not received any specific complaints mentioning that commercial banks are showing indifferent attitude to farmers particularly in floods affected areas in Andhra Pradesh. RBI have further reported that they had issued certain guidelines to the banks in the year 1984 indicating the manner and extent of relief and rehabilitation assistance that should be provided by banks to persons affected by natural calamities such as floods, drought, cyclones, etc. These guidelines envisage conversion and re-scheduling of existing loans, provision of additional working capital facilities, condonation or waiver of shortfall in margin, giving time to borrowers to provide margin money out of future cash generation, relaxation of security criteria etc.

Reserve Bank of India have recently, in October 1986 reiterated these instructions to the banks advising them to follow the instructions in the matter of providing relief to the persons affected by the floods in Andhra Pradesh

Export of Rice

5032. SHRI V. SOBHANADREESWARA RAO : Will the Minister of COMMERCE be pleased to state :

(a) the total quantity of Rice exported with quantity-wise break-up and the value of foreign exchange earned during the current year as on 1st October, 1986 ; and

(b) the reasons for low export of fine and superfine rice ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) The quantity and value of export of basmati rice and non-basmati rice during April to September, 1986, as per provisional data compiled, is estimated as under :—

	Quantity (Metric Tonnes)	Value (Rs. in lakhs)
Basmati rice	1,30,285	111,93
Non-basmati rice	1,324	54

(b) The low level of export of non-basmati rice is due to depressed international prices

**Supply of Japanese Jacket Equipment for
Curing Tobacco**

5033. SHRI V. SOBHANADREESWARA RAO : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Japanese Jacket equipment helps in conserving 20 per cent coal and 10 per cent curing time required for curing of Flue-cured-Virginia Tobacco ;

(b) if so, the steps being taken to encourage usage of Japanese Jackets ; and

(c) whether Government propose to supply these jackets to Tobacco Growers at 50 per cent of the cost in the larger interest of effecting economy ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) Yes, Sir.

(b) During 1985-86, the Tobacco Board supplied 690 JTS Jackets to the growers at 50% cost price.

(c) The Budget Estimates for 1986-87 of the Tobacco Board, approved by the Government, covers the scheme relating to the supply of JTS Jackets to the growers.

**Representation by Andaman and Nicobar
Employees on Recommendation of
Fourth Pay Commission**

5034. SHRI MANORANJAN BHAKTA : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received representations from the Andaman and Nicobar Islands regarding anomaly in pay scales recommended by the Fourth Pay Commission to the employees of Andaman and Nicobar Islands ;

(b) if so, the main parts in the representation and the action being taken thereon ;

(c) whether overtime has been stopped to industrial workers who are required to maintain essential services like electricity, shipping, transport, dockyard workshop etc ; and

(d) if so, what alternative means has been arranged to maintain essential service in Andaman and Nicobar Islands ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) No representation specifically relating to anomalies in pay scales recommended by the Fourth Pay Commission has been received in the Ministry of Finance in respect of the employees of Andaman and Nicobar Islands.

(c) and (d) No, Sir. The Government have, however, accepted the recommendation of the Fourth Pay Commission regarding discontinuance of the present scheme of grant of Overtime Allowance to Central Government employees. The modalities of implementation of this recommendation are being worked out separately.

**Closure of Private Textile Mills in
Ahmedabad**

5035. SHRI HAROOBHAI MEHTA : Will the Minister of TEXTILES be pleased to state :

(a) the number and names of private Textile Mills closed in Ahmedabad ;

(b) the number of workers rendered unemployed on account of the closure of the aforesaid mills ; and

(c) the steps taken by Government to ensure restarting of the mills ?